GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5157 ANSWERED ON:26.04.2013 TAX PROBLEM OF COMPANIES Bhadana Shri Avtar Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether some companies are having conflict with Income-tax Department on the issue of undervaluing share sales to parent companies;
- (h) if so, the details thereof, company-wise;
- (c) whether reports about the Income Tax Department making undue harassment in the process have been received; and
- (d) if so, the details thereof and reaction of the Government thereto?

Answer

- (a) & (b): Yes. In FY 2012-13, 27 cases (list attached) of undervaluation of shares sales by Indian companies to their Associated Enterprises had been detected and were subjected to appropriate transfer pricing adjustments, in accordance with the provisions of Income Tax Act, 1961.
- (c) fie (d): Correspondence was made by some of such companies, emphasizing difference of opinion over this matter, which was suitably dealt with by the concerned Officers.

List of 27 cases involving share valuation in FY 2012-2013

1 Essar Telecom Infrastructure Pvt Ltd

2 Essar Technology Park BKC Pvt Ltd 3 Essar Power Ltd 4 Essar Construction Pvt Ltd 5 Essar Investments Ltd 6 HSBC Securities and Capital Markets (India) Pvt Ltd 7 Leighton Welspun Contractors Pvt Ltd 8 Firestone International Pvt Ltd 9 Anglo-Eastern Ship Management (I) Pvt Ltd 10 MSC Crewing Services Pvt Ltd 11 Shell India Markets Pvt Ltd 12 Solvay Specialities India Pvt Ltd 13 Sonata Software Ltd 14 Standard Chartered Securities India Ltd 15 Vodafone India Services Pvt Ltd 16 Selec Controls Pvt Ltd 17 Tops Sequipments Ltd 18 Positive Packaging Industries Limited 19 Patel Engineering Ltd (AY 2008-09) 20 Patel Engineering Ltd (AY 2009-10) 21 Perot Systems TS1 (India) Pvt Ltd 22 Redington India Limited 23 VITP Pvt Limited 24 Huntsman Investment (Netherlands) BV 25 Havells India Ltd 26 Bharti Airtel Ltd

27 SMC Pneumatics India Pvt Ltd